NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

IB-395(ND)/2017

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: Mr Ashok Kanodia Vs. M/s Shiv Priya Cables Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

None

For the Respondent:

Mr. Abhimanyu Goel, Advocate

ORDER

A request for adjournment is made by the Ld. Counsel for the Corporate Debtor.

As none is present on behalf of the Petitioner, adjourned to 8th January, 2018.

-S-d-/
(Ina Malhotra)

Member (J)